

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
CUBATICS INDUSTRIES PRIVATE LIMITED (UNDER CIRP)**

Operating in dyeing, printing, and processing of textiles, with substantial plant and machinery for large-scale textile processing at Surat, Gujarat India
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	CUBATICS INDUSTRIES PRIVATE LIMITED CIN: U17291MH2014PTC254110
2.	Address of the Registered office	B/1006-1007, Express Zone, Western Express Highway Near Patel Uanika, Malad (East), Mumbai City, Mumbai, Maharashtra, India, 400063
3.	URL of website	N/A
4.	Details of place where majority of fixed assets are located	Factory Premises: Block No. 219, Survey No. 176, Jolva, Taluka - Palsana, Surat, Gujarat - 394315
5.	Installed capacity of main products/ services	The unit is engaged in dyeing, printing, and processing of textiles with substantial plant and machinery for large-scale textile processing.
6.	Quantity and value of main products/ services sold in last financial year	As per records from Ministry of Corporate Affairs (MCA), its Balance Sheet was last filed on 31 st March 2023 and hence this information is not available.
7.	Number of employees/ workmen	There are no current employees on the payroll of the Corporate Debtor. Operations at the premises are presently run by a lessee.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: cubaticsend.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EoI) mentioning Eligibility Criteria can be sought by an email to cubaticsend.cirp@gmail.com
10.	Last date for receipt of expression of interest	Wednesday, 10th September 2025
11.	Date of issue of provisional list of prospective resolution applicants	Saturday, 20 th September, 2025
12.	Last date for submission of objections to provisional list	Thursday, 25 th September 2025

13.	Date of issue of final list of prospective resolution applicants	Saturday, 4 th October, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 4 th October, 2025
15.	Last date for submission of resolution plans	Tuesday, 4 th November, 2025
16.	Process email ID to submit EOI	cubaticsind.cirp@gmail.com
17.	Details of Corporate Debtor's registration status as MSME	Cannot be assessed as of now owing to unavailability of information and documents.

Date: 26-08-2025

Place: Pune

Sd/-

Ritesh R. Mahajan

Resolution Professional

For CUBATICS INDUSTRIES PRIVATE LIMITED (Under CIRP)

IP Registration Number: IBBI/IPA-002/IP-N00048/2017-18/10132

"Dev Giri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune -411030

AFA valid up to - 31.12.2025